

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4149  
TO BE ANSWERED ON 26<sup>TH</sup> MARCH, 2025**

**INTERNET EXCHANGE POLICY**

**4149. SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government has undertaken any study/survey regarding the formalisation of an Internet Exchange Policy (IXP) for the country during the last five years;
- (b) if so, the details regarding the steps undertaken and the proposed timeline for the development of an Internet Exchange Policy;
- (c) whether the Government has considered the proposals regarding an Internet Exchange Policy as submitted by the Telecom Regulatory Authority of India (TRAI), if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to introduce a formal regulatory authority to oversee the Internet Exchange Policy; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) & (b) No such study/survey has been undertaken by the Department.

(c) to (e) TRAI has given its recommendations on Internet Exchange Point (IXP) vide its recommendations on Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India dated 18.11.2022 and recommendations on the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023 dated 17.02.25.

The aforesaid recommendations of TRAI are presently under consideration of the Department. Being a policy matter, it is not feasible to specify a time frame for a decision.

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